



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu

NOTIFICATION

Jammu, the 12th April, 2016

SRO 133 :- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendment shall be made in the Jammu and Kashmir Civil Service Regulations, 1956, namely:-

In Article 41-G, in clause (a), the sign and word"; and "at the end of the clause shall be substituted by colon (:) and thereafter, the following proviso shall be added, namely:-

"Provided that with effect from 01.04.2016 the Temporary Move Allowance shall be allowed @ ₹ 2,000/- per month"!

By order of the Government of Jammu and Kashmir.

**Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government,
Finance Department.**

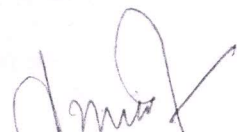
No:-A/114(91)-II-A-351

Dated.12.04.2016

Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/ Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to HE the Governor
7. Chief Electoral Officer, J&K Jammu.
8. All Commissioner / Secretaries to Government.
9. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
10. Divisional Commissioner Kashmir/ Jammu.
11. Commissioner of Vigilance, J&K Srinagar.
12. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.

13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General Funds organization J&K.
15. Director General Audit & Inspections.
16. Director General Budget, J&K.
17. Director General Accounts & Treasuries, J&K.
18. Director General Information J&K.
19. All Head of Departments / Managing Directors/ Chief Executive of State PSU's / Autonomous Bodies.
20. Secretary J&K Public Service Commission.
21. All District Development Commissioners.
22. Secretary, J&K Legislative Assembly / Legislative Council.
23. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu.
24. Director Accounts & Treasuries Srinagar /Jammu.
25. Principal Accountancy Training School Srinagar.
26. All Director Finance/Financial Advisors & CAO's.
27. Joint Director Funds organization Srinagar/Jammu.
28. CAO, Irrigation & Flood Control Organization Srinagar /Jammu.
29. All Treasury Officers.
30. General Manager, Government Press for publication in Government Gazette.
31. Director Local fund Audit & Pensions, J&K.
32. Private Secretary to Chief Secretary.
33. Private Secretary to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers.
34. All officers / Section officers of Finance Department.
35. President Non-Gazetted Employees Union Civil Secretariat Srinagar/ Jammu.
36. I/c Website, FD. (www.jakfinance.nic.in).
37. I/c Website, GAD. (www.jkgad.nic.in).
38. Government order file (W2scs).


(M.R. Andrabi),
Director (Codes),
Finance Department.